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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	P. STEPHEN RAS (K. MOORTHY)	FOR PETITIONER	Stephen Raj P
②	A. Radha . (for S. Sathiyanantharajan)	FOR R ₁ to R ₃	A. Radha

ORDER

Counsel for petitioner present. Proxy representing the respondents present and stated that the senior counsel could not attend before the Tribunal today due to unavoidable circumstances. She prayed time for making submissions. Time extended at request for hearing submissions. Put up on 15.11.2017 at 10.30 A.M.

-s-d
K Anantha Padmanabha Swamy
Member (Judicial)

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